





7

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 08/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/5/2016  
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K. Nithyawardhan. for Petitioner	Counsel for Petitioner	
2.	Keerthi Krishna Shwetha .V. Priyadasini For. T.K.Bhaskar	Counsel for shareholder objector	
3.	T. R. Ramiah	Counsel for Creditor/ Objector	
4.	K. Gautham Kumar Athiban Vijay A.K	Counsel for Shareholders/objectors <b>ORDER</b>	

Proxy counsel representing senior counsel for petitioner present. He stated that senior could not appear since his mother is hospitalised and prayed time for making submissions. Counsel for respondents present. At request, time is enlarged. Put up on **03.04.2017 at 10.30 A.M.**

CH.MOHD SHARIEF TARIQ  
MEMBER (JUDICIAL)

ANANTHA PADMANABHA SWAMY  
MEMBER (JUDICIAL)